

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:894
ANSWERED ON:25.02.2011
ADMINISTRATION OF SERVICE TAX
Devappa Anna Shri Shetti Raju Alias

Will the Minister of FINANCE be pleased to state:

- (a) the details of duties collected by the Central Board of Excise and Customs (CBEC) during each of the last three years against targets, Commissionerate-wise;
- (b) whether the Government has taken note of the deficient service tax collection machinery resulting in pilferage, under-recovery and other losses to the exchequer;
- (c) if so, the details of such losses and the reasons therefor;
- (d) whether the Government proposes to revamp the administrative machinery entrusted with collection of service tax; and
- (e) if so, the details thereof and the steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

- (a) and (e): Information is being collected and will be laid on the Table of the House.